

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
CUSTOMS APPEAL BRANCH

Appeal No. ST/828 /2008 - CU[DB]

Date 04/05/2009

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
PANTHER DETECTIVE SERVICES
117/78-A, SARVODAYA NAGAR, KANPUR
208005

PANTHER DETECTIVE SERVICES

C.C.E. KANPUR

Appellant

Vs

Respondent

I am directed to transmit herewith a certified copy of **Final order No. ST/134** **2009 CU[DB]** dated 29.04.09
passed by the Tribunal under Section 129, (B) of the Customs Act, 1962 & Financial Act 1994 relating to Service Tax


Assistant Registrar
(Customs Appeal Branch)

Copy to :

1. Respondent

C.C.E. KANPUR

117/7, SARVODAYA NAGAR, KANPUR 208005.

2. Adv. / Consult

3 S.D.R

4 J.C.D.R.

5- Bar association, CESTAT, New Delhi

6 Director Publications, Customs, Excise. I.P. Estate, New Delhi

7 M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi - 3

8 Commercial Laws of India Pvt Ltd. Post Bag No. 1033, No.2(Old No. 36), Vaithyaram Street, T. Nagar, Chennai -17

9 Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10 M/s Manupatra Information Solutions Pvt Ltd. Excise & Customs Cases B-37, Sector - 1, Noida - 201301, Gautam Budh Nagar, (UP)

11 M/s. Deeparchie Publications, M-93, Marg. 46, Saket, New Delhi 110017

12 Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kunj, New Delhi - 110070

13 Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

14 Easy Service Tax Online Dot Com Pvt.Ltd. 407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-15

15 LAWCRUX Advisors Pvt Ltd, LAW House, 1-8, Sector - 10, Faridabad 121003 (Haryana)

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Assistant Registrar
(Customs Appeal Branch)

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI

COURT NO. II

Service Tax Appeal No. 828 of 2008-Cust. Br.

(Arising out of Order-in-Appeal No. 306/ST/APP/KNP/2008 dated 9.7.2008 passed by the Commissioner (Appeals), Central Excise, Kanpur)

Panther Detective Services

Appellant

Vs.

CCE, Kanpur

Respondent

Appeared for Appellant : None

Appeared for Respondent: Shri Sumit Kumar, DR

Date of Hearing: 29.4.2009

CORAM: HON'BLE DR. C. SATAPATHY, TECHNICAL MEMBER
HON'BLE MR. D.N. PANDA, JUDICIAL MEMBER

Final Order No. ST/134/09 dated.....

Per Dr. C. Satapathy :

Shri Sumit Kumar, Id. DR⁵ appearing for the Department. No one is present on behalf of the Respondent despite notice. There is no adjournment request. The Appellants have not complied with

the stay order dated 20.2.2009 nor have filed any compliance report. As such, the Appeal is dismissed for non-compliance.

(Dictated & pronounced in open Court)

(DR. C. SATAPATHY)
TECHNICAL MEMBER

(D.N. PANDA,
JUDICIAL MEMBER

RM